

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:1848
ANSWERED ON:04.08.2005
IMPLEMENTATION OF PANCHAYAT ACT
Singh Shri Ganesh;Verma Shri Ravi Prakash

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether over 150 districts across the country are affected by the naxalite problem and most of the affected districts are tribal dominated areas;
- (b) if so, whether the Government is considering to implement the provisions of the Panchayats (Extension to the Schedule Areas) Act, 1996 to check the naxalite activities in tribal dominated areas;
- (c) if so, the details thereof; and
- (d) the time by which the decision is likely to be taken in the matter?

Answer

THE MINISTER OF PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

- (a):- Yes, Sir. More than 150 districts across the country are affected by the naxalite problem, out of which 75 districts or more are inhabited by various Scheduled Tribes.
- (b):- Yes, Sir. The provisions of the Panchayats (Extension to the Scheduled Areas) Act, 1996 is being implemented in the States having Schedule V areas by incorporating these provisions in State Panchayati Raj Acts. Strong institutions of local self- government will certainly contribute to tackling the menace of naxalism on the development front.
- (c) & (d):- Details are provided in the Annexure.